

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP35/07	IA 36/16 in TP 04/16	For Hearing	397/ 398	K.Rajaiah Vs. Chamundeswari Studios & Lab Pvt .Ltd & 4 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	RAJASHREE D. K. VENKATRAMANI. 41280811	Respondent No.-5	R.D.
1.	BONNY KARYAPPA K.V. SATISH. PETITIONER. 8884321353	PETITIONER	

Counsel for petitioner is present. Counsel for respondents is present. Shri K. Venkataramani, Advocate, has filed vakalat for R-1 to R-4. He already holds vakalat for R-5. IA No.36/16 is listed today. Heard the counsel appearing for petitioner in IA No.36/16. We have also heard the counsel appearing for respondents in IA 36/2016. Both the counsels are directed to submit written submissions. IA 36/2016 is directed to be listed for orders on 03.11.2017. In the meanwhile, the written statements to be filed in the Registry. The main matter is also listed to the same date.

List iton 03.11.2017.

MEMBER (J)

MEMBER (T)